The National Council for Clinical Establishments has developed a standard list of medical procedures and a standard template for costing of medical procedures and shared the same with the States and Union Territories for appropriate action by them.

The implementation and enforcement of the said Act is within the purview of the State/UT Governments.

Mental healthcare through Government schemes

- 245. SHRI DEREK O'BRIEN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) the number of people who suffer from mental health problems in India per year;
 - (b) the details thereof and reasons therefor;
- (c) whether mental healthcare services are offered by Government as a part of any of its policies/schemes;
 - (d) if so, details thereof;
- (e) what expenditure was made on mental healthcare by Government in the previous year, details thereof; and
- (f) whether Government plans to include mental healthcare in its policies in the future and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) As per the National Mental Health Survey, 2016, the prevalence of mental disorders in adults over the age of 18 years is about 10.6%. Mental disorders are known to be caused by a complex interaction of biological, social, environmental, cultural and economic factors.

(c) to (f) To address the challenge of mental illnesses, the Government is implementing the National Mental Health Programme (NMHP) in the country. Under NMHP, implementation of the District Mental Health Programme (DMHP) has been approved for 655 districts of the country for early detection, management and treatment of mental disorders/illnesses. With the objective to address the shortage of qualified

mental health professionals in the country, the Government is implementing Manpower Development Schemes for establishment of Centres of Excellence and strengthening/ establishment of Post Graduate (PG) Departments in mental health specialties. Till date, support has been provided for establishment of 25 Centres of Excellence and strengthening/establishment of 47 Post Graduate (PG) Departments in mental health specialties in the country. During 2018-19, the expenditure on mental healthcare by the three Central Mental Health Institutions and under NMHP was ₹ 545.65 crores.

Revisiting of provisions made under NAM

†246. SHRI AJAY PRATAP SINGH: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:

- (a) whether Government proposes to revisit the provisions under National AYUSH Mission (NAM), if so, the details thereof;
 - (b) if not, the reasons therefor, and
- whether Government is planning to increase the amount earmarked for mega construction activities under National AYUSH Mission, if so. the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) and (b) Centrally Sponsored Scheme of National AYUSH Mission (NAM) is approved by Union Cabinet for continuation till March, 2020. Ministry of AYUSH has already consulted the States/UTs for bringing suitable modifications of NAM provisions. Further, a mid-term evaluation of the Mission was also conducted by the Ministry of AYUSH.

(c) Public Health is a State Subject and mega construction related activities comes under purview of respective State/UT Governments. However, under Centrally Sponsored Scheme of National AYUSH Mission (NAM), grant-in-aid is being provided to State/UT Governments for different activities including construction as per the NAM guidelines and proposals received through State Annual Action Plans (SAAPs).

Research projects undertaken by ICMR

247. SHRIMATI KANTA KARDAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

[†]Original notice of the question was received in Hindi.